


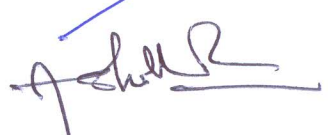
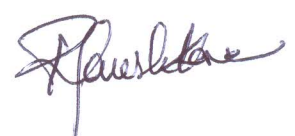
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/215/2016
NAME OF THE PETITIONER(S) : S. Martin
NAME OF THE RESPONDENT(S) : Akshaya Textiles Limited and another
UNDER SECTION : 111 A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.)	ANIRUDH KRISHNAN R.A. SUJAY PRASADNA	Counsel for 2nd Respondent	
2.	R. VIDHYASHANKAR } R. ASHOK KUMAR }	Counsel for 1st Respondent	
3.	R GANESH KANNA Advocate	For R. Srinivas Counsel for Petitioner	

ORDER

Shri R Ganesh Kanna, counsel for petitioner present. Shri R Ashok Kumar, counsel for R1 and Shri Anirudh Krishnan, counsel for R2 present. Time extended at their request for submitting arguments. Put up on 23.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)